

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 278/2022

IN THE MATTER OF:-

Gram Panchayat of Bhontawali

.....Applicant

Versus

Union of India & Ors.

.....Respondents

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**Respondent No. 3
HPSPCB**

Place: Paonta Sahib
Dated:- 27 -02-2023

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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Original Application No. 278/2022

IN THE MATTER OF:-

Gram Panchayat of Bhontawali

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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 3 i.e.
HP STATE POLLUTION CONTROL BOARD IN
COMPLIANCE TO ORDER DATED 13-10-2022.**

May it Please Your Lordships :-

I, Pawan Sharma S/o Shri Rajendra Dev, aged 37 years, at present working as Regional Officer, H.P. State Pollution Control Board, Regional Office Paonta Sahib, District Sirmour do hereby solemnly declare and affirm on oath as under:-

1. That the afore-cited case is pending adjudication before this Hon'ble Tribunal and was last listed on 13-10-2022 wherein following directions were passed:-

"....8. Mr. Ram Kumar Gautam, Deputy Commissioner, Sirmour, Mr. Ajmer Singh Thakur, Executive Officer, MC Poanta Sahib and Mr. Pawan Sharma, Regional Officer, HPPCB who have appeared through video conferencing. Due to some urgent important assignment, the Principal Secretary, Urban Development Department, State of Himachal Pradesh could not join the present proceedings. We have interacted with Mr. Ram Kumar Gautam, Deputy Commissioner, Sirmour, Mr. Ajmer Singh Thakur, Executive Officer, MC Poanta Sahib and Mr. Pawan Sharma, Regional Officer, HPPCB. In the course of interaction, it has been assured that construction of dumping site would be completed on or before 31.03.2023 and the machinery will be procured within 90 days and efforts would be made for amicable resolution of

Attested

Meenakshi Lamba
Advocate & Oath Commissioner
Paonta Sahib (H.P.)
HIM/195/2019

grievances and problems by involving some of the applicants/other aggrieved residents of the village in the meetings/deliberations for taking requisite steps for compliance with the Solid Waste Management rules/environmental norms.

9. Learned Counsel for the applicant seeks time to file affidavit in respect of the factual position on the spot and for giving his suggestions for resolution of the grievances of the applicants and also due compliance with environmental norms.

10. Learned Counsel for respondents No. 2 and 3 also seek time to file further Status Reports on behalf of respondents No.2 and 3.

11. Affidavit by the applicant and Status Reports by respondents no. 2 and 3 be filed within three months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.....”.

2. That in compliance to afore-cited direction, it is submitted that Solid Waste Management site at Village Kedarpur and various wards of Municipal Council, Paonta Sahib were jointly inspected by the Officers of the Regional Office, H.P. State Pollution Control Board, Paonta Sahib alongwith the officials of Municipal Council (M.C.) Paonta Sahib on dated 13.02.2023. The status as observed during the inspection is as follows:

(a) Waste Collection:

- (i) Door to door collection of unsegregated solid waste is carried out by MC Paonta Sahib from all the 13 wards of municipal area of Paonta Sahib including surrounding panchayats of Kunja Matraliyon and Badripur. No weigh bridge is provided to maintain record of quantification i.e. waste collected, processed and disposed.
- (ii) Total 13 numbers of small vehicles and 4 numbers of tractors mounted with trolley are engaged for garbage collection. Only 3 numbers of pickup vehicles have been provided with proper compartments i.e. dry and wet waste. Rest vehicles have no such demarcated compartments.

(b) Segregation:

- (i) Manual Segregation is being carried out at the site. Partial segregation of waste is observed and the leftover is dumped at the site which is further being sent to M/s

Attested

 Meenakshi Lamba
 Advocate & Oath Commissioner
 Paonta Sahib (H.P.)
 15/02/2023

Suntan Life Sciences, Village Jatwar, District Ambala, Haryana. Total 988.92 MT

have been disposed of to M/s Suntan Life Sciences for the period 14.10.2022 to 06.02.2023. Copy of certificate issued by M/s Suntan Life Sciences in this regard is annexed as **Annexure- R-3/1**.

(ii) Area earmarked for segregation platform has been used as Organic Waste Composting (OWC) plant and manual segregation is being done in open space within the boundary wall of Solid Waste Processing Site of MC Paonta Sahib..

(iii) No Traummel machines were found at designated Solid Waste Processing Site at Village Kedarpur.

(c) Processing:

(i) Composting:

Two number of Organic Waste Composter (OWC) machines are installed at the solid waste processing site with capacity 1.5 MTPD each. Organic waste segregated manually is fed into the Organic Waste Composter machines and waste is further shifted in 20 numbers of honeycomb compost pits structures for 15 days composting cycle. During the inspection, only one number of OWC machine was operational and the other was non-operational due to mechanical fault. Both OWC machines have capacity to process total 3.0 MTPD of organic waste only. MC Paonta Sahib is further required to develop treatment facility for leachate generation.

(ii) Baling:

Construction work of Material Recovery Facility (MRF) is completed. Two numbers of baling machines are installed at the Material Recovery Facility of Solid Waste Management Site with capacity to process of 4.0 MTPD of plastic waste. During the inspection, one machine was found operational. Total 19.360 MT of RDF has been sent to M/s Cement Corporation of India, Village and PO Rajban, Paonta Sahib for co-processing w.e.f. 15.09.2022 to 11.02.2023. (Copy of tabulated record is attached as **Annexure R-3/2**)

(iii) Shredding:

As per affidavit/reply filed by the Executive Officer, MC Paonta Sahib before Hon'ble NGT, procurement and installation of Heavy Capacity Shredder for RDF

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 Advocate & Oath Commissioner
 Paonta Sahib (H.P.)
 19/05/2016

(Refuse Derived Fuel) for shredding / processing @ 500 Kg. Per Hour was to be carried out. However, no shredder is installed at the site till date. The State Board has issued a notice dated 14-2-2023 to the Municipal Council, Paonta Sahib to take measures for shortcomings observed by the Board, copy of which is annexed as Annexure R-3/3.

(iv) **Domestic Hazardous Waste:**

Work of Domestic Hazardous Waste storage facility is completed. No domestic hazardous waste was found stored at the site..

(v) **Domestic Bio-Medical Waste:**

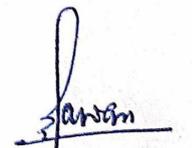
Work of Domestic Biomedical Waste storage facility has been completed. No domestic biomedical waste was found stored at the site.

3. That the environmental compensation of Rs. 7,00,000/- (Seven lacs rupees only) levied by the State Board on 4-10-2022 has been deposited by Municipal Council, Paonta Sahib on 21-11-2022, copy of which annexed as Annexure R-3/4.

4. In addition to above, it is submitted that non-designated dumping site of MC Paonta Sahib at ward No. 5 was also inspected by the Regional Office Paonta Sahib on 25-2-2023 wherein it was found that the site has been cleared by MC Paonta Sahib and no fresh dumping was observed at the site.

That I, the above named deponent do hereby solemnly affirm and declare that the above contents of paras 1-4 of this affidavit are correct to best of my knowledge based on information derived from official records, no part of the same is wrong and nothing material has been concealed therefrom.

Verified at Paonta Sahib on 28th day of February, 2023.


DEPONENT

Certified true and correct copy
Shri. Panjon Sharma
on 28/2/23
Shri. Vishal Gupta (Adv.)
by me
and explained
undersigned

Attested

Meenakshi Lamba
Advocate & Oath Commissioner
Paonta Sahib (H.P.)
195/2016

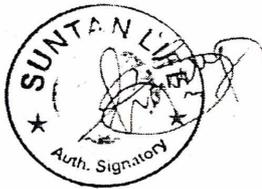
Sh. Vishal Gupta (Adv.)



TO WHOMSOEVER IT MAY CONCERN

This is to certify that for the period from 14/10/2022 to 06/02/2023 a total of 988.92 Tons of Municipal Council Paonta Sahib has been processed at our processing facility at Vill. Jatwar, Distt. Ambala.

The processing technique adopted was Bio-methanation & Extrusion to dispose off the entire waste quantum.




Assistant Environmental Engineer
H.P. State Pollution Control Board, Paonta Sahib

Table-1: Details of RDF sent by MC Paonta Sahib to CCI Rajban, VPO Rajban, Tehsil Paonta Sahib, Distt. Sirmour (H.P).

| Sr.No | Date | Weight (Kg) |
|-------|--------------|--------------|
| 1 | 11.02.2023 | 930 |
| 2 | 10.02.2023 | 840 |
| 3 | 04.02.2023 | 1370 |
| 4 | 31.01.2023 | 920 |
| 5 | 17.01.2023 | 1250 |
| 6 | 14.01.2023 | 840 |
| 7 | 14.01.2023 | 1490 |
| 8 | 13.01.2023 | 890 |
| 9 | 08.01.2023 | 880 |
| 10 | 07.01.2023 | 950 |
| 11 | 07.01.2023 | 640 |
| 12 | 02.01.2023 | 860 |
| 13 | 02.01.2023 | 830 |
| 14 | 02.01.2023 | 1000 |
| 15 | 30.12.2022 | 1080 |
| 16 | 28.12.2022 | 980 |
| 17 | 24.12.2022 | 640 |
| 18 | 12.12.2022 | 1070 |
| 19 | 13.12.2022 | 960 |
| 20 | 15.09.2022 | 940 |
| | Total | 19360 |


 Assistant Environmental Engineer
 H.P. State Pollution Control Board, Paonta Sahib



HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD
Regional Office, Paonta Sahib, Subhkhera HIMUDA Colony,
Tehsil Paonta Sahib, District Sirmaur.
Email:pcbropaonta1@gmail.com, Phone – 01704-225870

No PCB/RO Paonta Sahib/MC Paonta Sahib/2022- 2658-59

Dated: 14.02.2023

To

The Executive Officer
 Municipal Council, Paonta Sahib
 Distt. Sirmaur, H.P.

Subject: Notice for non -implementation of Solid Waste Management Rules, 2016.

This is in reference to the inspection carried out of Solid Waste Management site in village Kedarpur, G.P Bahttanwali, Tehsil Paonta Sahib by the State Board Officer(s) along with your official on dated 13.02.2023 following observation(s) have been made:-

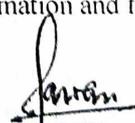
- (i) The garbage collection vehicles are not provided with proper compartments i.e. dry and wet waste and no provision of weigh bridge within treatment facility is provided to maintain record of quantification i.e. waste collected, processed and disposed.
- (ii) Area earmarked for segregation platform is being used as Organic Waste Composting (OWC) plant and manual segregation in open space within facility is being carried out. You are further required to develop treatment facility for leachate generation.
- (iii) No trammel machine (2No's) for waste segregation and no heavy capacity shredder for RDF (500Kg/hr) were found at site.
- (iv) You are further required to operate domestic hazardous waste facility and domestic biomedical waste facility and ensure its scientific disposal.

You are hereby directed to take proper steps on the aforementioned observations/points and submit your compliance/action taken before 31.03.2023. The matter is subjudiced before the Hon'ble National Green Tribunal vide O.A No. 278 of 2022 and as per order 13.10.2022, you are required to complete the work of solid waste management site before 31.03.2023.

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 Regional Officer
 HPSPCB, Paonta Sahib

Copy forwarded to The Member Secretary, HPSPCB Head Office Shimla-09 for information and further necessary action please.


 Regional Officer
 HPSPCB, Paonta Sahib


 Assistant Environmental Engineer
 H.P. State Pollution Control Board, Paonta Sahib

No. Acct. MCP(NGT)/-2022-23 20-10
OFFICE OF THE MUNICIPAL COUNCIL, PAONTA SAHIB DISTRICT SIRMUR (H.P.)
Dated Paonta,
From

Annexure R-3/4
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The Executive Officer,
Municipal Council, Paonta Sahib.

To

The Member Secretary,
Himachal Pradesh State Pollution Control Board,
Shimla-09

Subject:- Environment Compensation as per Hon'ble NGT Order dated July 2,
2020 in O.A. No. 606/2018 reg.

Sub:- Reply/Representation against Order No. (16) PCB/MSW/M.C. Paonta
Sahib-Vol-1/2020-13755-75 dated 04/10/2022.

Sir,

Please refer to your office letter above the Municipal Council Paonta Sahib deposit the amount of Rs. 7,00,000/- (Seven Lakh) in the account of Member Secretary, H.P State Pollution Control Board through RTGS account Number 54140100001617 (IFSC Code. BARBONEWSIM) on dated 21-11-2022 for Your Kind Information and enclosed the Photo copy of RTGS .

Yours faithfully,

Executive Officer,
Municipal Council,
Paonta Sahib Distt. Sirmour.

Endst. No. As above

dated

Copy to:-

1. The Director, Urban Development, H.P. Shaimla-2 for infoamtion please
2. The Regional Officer, HPSPCB Paonta Sahib for Information Please.

Executive Officer,
Municipal Council,
Paonta Sahib.



Assistant Environmental Engineer
H.P. State Pollution Control Board, Paonta Sahib

ER
MC
22/11/2022
AEB

Mr. forward / Putimake to no.

28/11/22

Sanam